

BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI

Original Application No.40 of 2024 (SZ)

IN THE MATTER OF:

Tribunal on its own motion-SUO MOTU based on the  
News item In Eenadu Newspaper, Dated 25.01.2024,  
“ Liquid Wastes have been discharged into different  
Rivers in the State of Andhra Pradesh.

And

The Chief Secretary to Government  
Andhra Pradesh and Others.

...Respondent(s)

REPORT FILED BY  
ANDHRA PRADESH POLLUTION CONTROL BOARD  
RESPONDENT NO.4

Date: 24.03.2026



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ADVOCATE

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ANDHRA PRADESH POLLUTION CONTROL BOARD

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Date : 24.03.2026



M/S. K. RAVINDRANATH  
ADVOCATE

STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH &  
ANDHRA PRADESH POLLUTION CONTROL BOARD

**APPCB report submitted in O.A. No.40/2024 (SZ), Registered by Hon'ble NGT, Chennai on its own motion Suo Motu on news item published in Eenadu News Paper, dt.25.01.2024 in the matter on Liquid Waste being discharged into different Rivers in the State of Andhra Pradesh.**

It is to submit that, the Hon'ble NGT, Chennai in Suo Motu registered case O.A. No.40/2024 (SZ) regarding adverse news item published in Eenadu News Paper, dt.25.01.2024 on "Liquid Waste being discharged into different Rivers in the State of Andhra Pradesh". It was alleged that, Liquid Wastes have been discharged into different Rivers in the State of Andhra Pradesh such as Krishna, Godavari, Swarnamukhi, Nagavali, Tungabhadra, Kundu etc. It has been reported that, most of the STPs are incomplete, as a result, untreated/treated liquid waste is being discharged into the rivers, and in Visakhapatnam, let into Sea. The Chairman, APPCB is respondent No.4 in O.A. No.40/2024 (SZ).

The matter in O.A. No. 40/2024 was earlier heard by the Hon'ble NGT on 31.07.2025. The Hon'ble NGT observed that only 6 of 15 ULB's have installed RTPMS, and the data is being transmitted to the APPCB. The Hon'ble NGT vide order dt.31.07.2025 in the matter of O.A 40 of 2024 directed as follows:

...

*2. The Municipal Commissioners of the remaining 9 ULBs have been directed to install the RTPMS. The Andhra Pradesh Pollution Control Board is directed to pursue the matter and file a follow-up report confirming that all ULBs have complied with the installation requirement.*

*3. The APPCB shall also include in its report whether the existing STPs are adequate in capacity, or if there is a requirement for additional STPs or augmentation of the existing facilities.*

The case was subsequently listed on 16.10.2025 but was adjourned. When the matter came up on 20.01.2026, the Hon'ble Tribunal reiterated its earlier directions and further directed the Board to verify submission of the compliance report and to file a detailed Action Taken Report indicating total sewage generation, existing STP capacity, adequacy and gap analysis, along with an action plan to bridge the gaps. The matter is now posted for hearing on 25.03.2026.

Complying with the orders of Hon'ble NGT, the Board addressed letters to the Special Chief Secretary to Government, MA&UD Department, Velagapudi, Guntur District on 15.09.2025, to the Commissioner & Director, Municipal Administration (CDMA), Mangalagiri, Guntur District on 27.02.2026 & 15.09.2025 and to the Engineer-in-Chief, Public Health & Municipal Engineering Department (PHMED), Tadepalli, Guntur District on 01.03.2026 & 15.09.2025 requesting to furnish the latest status report on Sewage generation, STPs Capacity, Utilization, Gap Analysis and Action plan along with latest RTPMS status connectivity of STPs in 15 ULB's (Letter copies attached as Annexures- B to D).

Subsequently, APPCB received a copy of the latest status report from the O/o Engineer-in-Chief, Public Health & Municipal Engineering Dept., Andhra Pradesh vide letter dt.18.03.2026 on the directions of Hon'ble NGT in O.A. No 40/2024 (SZ) order dt.20.01.2026 & 31.07.2025. (Copy attached as Annexure- E)

The ENC-PHMED department furnished the details of RTPMS connectivity, water supply, Sewage generation, Installed and Utilization capacity, gap analysis of STP's in 17 ULB's along with Action plan to address the gap. (Copy attached as Annexure- E)

#### a) Adequacy Analysis/Gap Analysis

With respect to sewage management, including sewage generation, existing STP capacity, utilization, adequacy, and gap analysis for 17 ULBs, the detailed ULB wise information has been furnished in Annexure-E. As per the submission ENC-Public Health department, a total treatment gap of **219.43 MLD** has been identified between sewage generation and installed STP capacity in 17 ULBs, indicating that the current STP's capacity is inadequate in handling the sewage generated and the need for augmentation and addition of STP's to effective sewage management.

1.	Total Sewage generation in 17 ULB's	822.58 MLD
2.	Installed Capacity of STP's in 17 ULB's	621.95 MLD (54 STP's)
3.	Current Utilization of STP's in 17 ULB's	477.98 MLD (50 STP's)
4.	Gap in Sewage Treatment (1-3) in 17 ULB's	345 MLD
5.	Gap in Installed capacity (1-2) in 17 ULB's	<b>219.43 MLD</b>
6.	STPs under construction	284.47 MLD in 11 ULBs
7.	STPs under Tender stage	46.68 MLD in 11 ULBs
8.	STPs (Construction + Tender Stage)	331.15 MLD (covers 175.92 MLD installed capacity gap in 11 ULBs)
8.	Remaining gap	43.51 MLD in 6 ULB's

Of the total sewage generated, approximately 822.58 MLD originates from 17 densely populated ULBs situated in and around to river stretches and water bodies. The provision of STPs in remaining newly formed smaller Municipalities and Nagar Panchayats are in progress.

**b) Action Plan to address the gap in Sewage treatment**

It is submitted that, Gap in Utilisation capacity of STPs (Installed Capacity – Utilization Capacity) is due to works under progress for UGD in certain ULBs.

With regards to the action plan to bridge the **219.43 MLD installed capacity gap**, the Engineer-in-Chief, Public Health Department informed that, **175.92 MLD gap in 11 ULBs** will be addressed through STPs that are currently under construction (284.47 MLD) or at tender stage (46.68 MLD), while the remaining **43.51 MLD gap** in 6 ULBs is proposed to be addressed through new STPs under the Urban Infrastructure Development Fund (UIDF) scheme.

**c) RTPMS status:**

The Engineer-in-Chief, Public Health Department, furnished the latest status of RTPMS connectivity for STPs in 17 ULBs, informing that 8 ULBs have established RTPMS connectivity.

Earlier, the Hon'ble NGT had recorded that 6 out of 15 ULBs had installed RTPMS; subsequently, one additional ULB (Eluru) has installed RTPMS, increasing the coverage to 7 out of 15 ULBs. It is to submit that in addition to the 15 ULB's, ULB Tenali has recently installed the RTPMS and connectivity yet be established to APPCB website. Whereas, in Bhimavaram, it is informed that Procurement of RTPMS instruments is in progress and will be installed shortly.

APPCB vide letter dated 01.03.2026 pursued the matter with ENC-Public Health Department. In response, ENC- PH&ME Department vide letter dt.18.03.2026, addressed Municipal commissioners of the ULB's to install RTPMS to the existing STPs immediately as per the directions of the Hon'ble NGT.

The Hon'ble Tribunal may kindly consider this report.

Place: Vijayawada

Date: 24.03.2026

  
**MEMBER SECRETARY,** (u/y)  
A.P. Pollution Control Board  
Head Office, Vijayawada

**APPCB report submitted in O.A. No.40/2024 (SZ), Registered by Hon'ble NGT, Chennai on its own motion Suo Motu on news item published in Eenadu News Paper, dt.25.01.2024 in the matter on Liquid Waste being discharged into different Rivers in the State of Andhra Pradesh.**

It is to submit that, the Hon'ble NGT, Chennai in Suo Motu registered case O.A. No.40/2024 (SZ) regarding adverse news item published in Eenadu News Paper, dt.25.01.2024 on "Liquid Waste being discharged into different Rivers in the State of Andhra Pradesh". It was alleged that, Liquid Wastes have been discharged into different Rivers in the State of Andhra Pradesh such as Krishna, Godavari, Swarnamukhi, Nagavali, Tungabhadra, Kundu etc. It has been reported that, most of the STPs are incomplete, as a result, untreated/treated liquid waste is being discharged into the rivers, and in Visakhapatnam, let into Sea. The Chairman, APPCB is respondent No.4 in O.A. No.40/2024 (SZ).

The above matter in O.A No.40/2024 was heard by the Hon'ble NGT during the hearing held on 17.05.2024 and issued directions vide order dt.17.05.2024, wherein the Board was directed "to get the response from the Special Chief Secretary, Municipal Administration and Urban Development (MA&UD) Department and also from the Engineer-in-Chief, Public Health & Municipal Engineering Dept., regarding the progress shown". The Board submitted report on dt. 01.08.2024 to the Hon'ble NGT in compliance with the orders dt.17.05.2024. (Copy of the report is enclosed as Annexure – I).

Thereafter, the Hon'ble NGT heard the matter in O.A No.40/2024 during the hearing held on 13.09.2024 and issued orders dt.13.09.2024 and adjourned the matter for hearing on 08.11.2024. (Copy of the report is enclosed as Annexure – III). In this regard, the Board addressed letters to the Special Chief Secretary to Government, MA&UD Department, Velagapudi, Guntur District, the Commissioner & Director, Municipal Administration (CDMA), Mangalagiri, Guntur District and the Engineer-in-Chief, Public Health & Municipal Engineering Department (PHMED), Tadepalli, Guntur District on 27.10.2024 requesting to furnish the latest status report. (Copy of the letter is enclosed as Annexure – II & III).

Subsequently, APPCB received a copy of the status report from the Engineer-in-Chief, Public Health & Municipal Engineering Dept., Andhra Pradesh vide letter dt.30.10.2024 on the directions of Hon'ble NGT in O.A. No 40/2024 (SZ) order dt.13.09.2024 (Copy of the order is enclosed as Annexure - IV).

Then, the Hon'ble NGT heard the matter in O.A.No.40/2024 during the hearings on 08.11.2024 & 24.12.2024 and issued Order dt.24.12.2024 as follows:

“The learned counsel appearing for the State of Andhra Pradesh would seek further time to comply with the earlier order 08.11.2024 passed by this Tribunal and the mater listed on 21.02.2025 for further consideration”. (Copy of the order is enclosed as Annexure -V)

Complying with the Hon'ble NGT Orders dt. 08.11.2024 & 24.12.2024 in O.A. No.40/2024 (SZ), the APPCB sought latest status reports from the Special Chief Secretary, MA&UD Department, Govt. of Andhra Pradesh through mails dt.11.02.2025 & 17.02.2025 and from the Engineer-in-Chief, PHMED, AP about SOPs for the RTPMS at the outlets of functional STPs from the ULBs.

Further, the Board requested the CDMA, AP seeking the latest status report on the above matter through mail dated 17.02.2025. Accordingly, the Board received reports from CDMA and Engineer-in-Chief, PHMED on 20.02.2025 regarding installation of online Real Time Pollution Monitoring System (RTPMS) at inlets & outlets of functional Sewage Treatment Plants (STPs) of ULBs. Wherein the Engineer in Chief, PHMED mentioned that, 6 out of 15 ULBs (Visakhapatnam, Rajamahendravaram, Pulivendula, Ongole, Vijayawada and Nellore) have been installed RTPMS for monitoring parameters and data is being transmitted to APPCB for monitoring of STPs through (<https://aprtcms.ap.gov.in/publicview.html>). The Municipal Commissioners of 9 ULBs were directed by Engineer-in-Chief, PHMED to install the RTPMS. (Copies attached as Annexures VI - IX).

The Hon'ble NGT may kindly consider the above reports submitted by CDMA and Engineer-in-Chief, PHMED.

Submitted.

Place: Vijayawada.

Date: 30.07.2025

  
**MEMBER SECRETARY (FAC), (2/3)**  
A.P. Pollution Control Board  
Head Office, Vijayawada



**Lr. No. APPCB-11026/1/2024-TEC-MSW-APPCB/2024- 15-09-2025**

To:

The Special Chief Secretary to the Government,  
Municipal Administration & Urban Development Dept.,  
A.P. Secretariat, Velagapudi, Guntur District.

Sir,

Sub:APPCB – Hon'ble NGT, Chennai (SZ) orders dated 31.07.2025 issued in  
O.A.No.40 of 2024 (SZ) – latest status report – requested – Reg.

- Ref :
1. Member Secretary APPCB, Lr. No. APPCB/HO/Soil/STPs-2023, dt. 20.06.2023.
  2. Member Secretary APPCB, Lr. No. APPCB/Soil/NGT/O.A.No.40/2024, dt. 30.07.2025
  3. Hon'ble NGT, Chennai (SZ) orders dated 31.07.2025 issued in O.A.No.40 of 2024 (SZ).

\*\*\*

It is informed that, the Board vide ref 2nd cited, has filed its report in O.A. No. 40/2024 (SZ).

The Hon'ble NGT while issuing orders dt.31.07.2025 in O.A.No.40 of 2024 (SZ) has noted that only 6 out of 15 ULBs have installed Real Time Pollution Monitoring Systems (RTPMS) at the inlets and outlets of functioning Sewage Treatment Plants (STPs) operated by Urban Local Bodies, and data from these STPs is being transmitted to the Andhra Pradesh Pollution Control Board (APPCB).

The Hon'ble NGT directed Municipal Commissioners of the remaining 9 ULBs to install the RTPMS at the inlets and outlets of STPs to ensure monitoring. APPCB has been directed to pursue the matter and file a report confirming that, all ULBs have complied with the installation requirement.

In this regard, the Hon'ble NGT directed APPCB to obtain the latest status report on the progress shown for the immediate installation of RTPMS, as addressed in the previous letters to the Special Chief Secretary, MA&UD Department, and the Engineer-in-Chief, Public Health Department, Andhra Pradesh and also to furnish

the status on adequacy in capacity of existing STPs, or of there is a requirement for additional STPs or augmentation of the existing facilities.

In view of the above, it is requested that the latest status on the action taken and progress on the issues related to the installation of RTPMS at STPs and the Construction of STPs in the remaining ULBs, adequacy of existing capacities of STPs, requirement of additional STPs or augmentation of existing facilities be submitted to the Board. The above said status report may kindly be furnished to the Board on or before 30.09.2025, to furnish the same to the Hon'ble NGT in compliance with Order dated 31.07.2025 in O.A. No. 40/2024 (SZ), **as the matter is posted for hearing before the Hon'ble NGT (SZ) on 16.10.2025.**

**S SRISARAVANAN, I.F.S**  
**MEMBER SECRETARY**

**Copy to:**

1. The Commissioner & Director, Municipal Administration Department, Vaddeswaram for information.
2. The Managing Director, Swachh Andhra Corporation, Vijayawada for information.



**Lr. No. APPCB/Soil/O.A. No.40/2024/2026- APPCB**

**27-02-2026**

To

Commissioner and Director of Municipal Administration,  
 APCRDA Project Office, 4th Floor,  
 Rayapudi Post, Tulluru Mandal,  
 Amaravati, Guntur District,  
 Andhra Pradesh -522237.  
 Phone No. 0863-2000443  
 E-Mail: [cdma\\_ap@cdma.gov.in](mailto:cdma_ap@cdma.gov.in)

Sir,

**Sub:** APPCB –HO- Soil Division- Hon'ble NGT(SZ) matter in O.A 40 of 2024- Information pertaining to Sewage generation, STP capacity, utilization adequacy, Gap analysis, action plan & latest RTPMS Connectivity of 15 ULB's - Requested- Reg.

**Ref:** 1. Hon'ble NGT(SZ) order dt.31.07.2025 in O.A 40 of 2024.  
 2. Hon'ble NGT(SZ) order dt.20.01.2026 in O.A 40 of 2024.  
 3. Letter dt.20.02.2025 from CDMA and ENC - PHMED furnishing status of Real time monitoring system for liquid waste generated by ULB's.

\*\*\*\*\*

I invite your attention to reference 1<sup>st</sup> and 2<sup>nd</sup> cited above, pertaining to the Hon'ble NGT(SZ) orders in the matter in O.A of 2024.

It is informed that APPCB on 30.07.2025 submitted its report to Hon'ble NGT in the matter of O.A No.40/2024 based on communication received from CDMA & PHMED departments on 20.02.2025(reference 3rd). The Hon'ble NGT observed that only 6 of 15 ULB's have installed RTPMS, and the data is being transmitted to the APPCB. The Hon'ble NGT vide order dt.31.07.2025 in the matter of O.A 40 of 2024 directed as follows:

.....

***2. The Municipal Commissioners of the remaining 9 ULBs have been directed to install the RTPMS. The Andhra Pradesh Pollution Control Board is directed to pursue the matter and file a follow-up report confirming that all ULBs have complied with the installation requirement.***

**3. The APPCB shall also include in its report whether the existing STPs are adequate in capacity, or if there is a requirement for additional STPs or augmentation of the existing facilities.**

Further, The Hon'ble NGT(SZ) vide order dt.20.01.2026 in the matter of O.A 40 of 2024 directed APPCB **to file an action taken report detailing the total generation of waste, the capacity of the existing STPs and their adequacy, gap analysis, and the action plan to address the same.**

The APPCB had earlier addressed letters dt.15.09.2025, to special chief secretary, MA&UD, Commissioner & Director of Municipal Administration, Engineer-in-chief, Public Health department requesting to provide information pertaining to Latest RTPMS connectivity status of STP's at inlet and outlets and its connectivity to APPCB along with the adequacy status of all the STP's.

In continuation to the above, it is again requested to furnish the following information by **07.03.2026** to enable timely submission of the report, as the matter in **O.A. No. 40 of 2024** is scheduled for hearing before the Hon'ble NGT on **25.03.2026**.

1. As per the data available with the board, a tentative adequacy analysis is prepared (Annexure attached), it is therefore requested to provide:
  - i. Total **sewage generation, current STP's capacity, utilization, adequacy, Gap analysis of 15 ULB's.**
  - ii. Provide **Action plan implemented/proposed to be implemented** to address the gap in current sewage treatment.
2. **Latest status of RTPMS connectivity of 15 ULB's.**

**This may be treated as most urgent and important.**

**S SRISARAVANAN, I.F.S  
MEMBER SECRETARY**

**Copy to:**

The Special Chief Secretary to the Government, Municipal Administration & Urban Development Dept., A.P. Secretariat, Velagapudi, Guntur District – 522237 for information.



**Lr. No. APPCB-11026/1/2024-TEC-MSW-APPCB/2024- 15-09-2025**

To:

The Commissioner & Director,  
 Municipal Administration Department,  
 Vaddeswaram, Mangalagiri, Guntur District.

Sir/Madam,

Sub:APPCB – Hon'ble NGT, Chennai (SZ) orders dated 31.07.2025 issued in  
 O.A.No.40 of 2024 (SZ) – latest status report – requested – Reg.

- Ref :
1. Member Secretary APPCB, Lr. No. APPCB/HO/Soil/STPs-2023, dt. 20.06.2023
  2. Member Secretary APPCB, Lr. No. APPCB/Soil/NGT/O.A.No.40/2024, dt. 30.07.2025
  3. Hon'ble NGT, Chennai (SZ) orders dated 31.07.2025 issued in O.A.No.40 of 2024 (SZ).

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It is informed that, the Board vide ref 2nd cited, has filed its report in O.A. No. 40/2024 (SZ).

The Hon'ble NGT while issuing orders dt.31.07.2025 in O.A.No.40 of 2024 (SZ) has noted that only 6 out of 15 ULBs have installed Real Time Pollution Monitoring Systems (RTPMS) at the inlets and outlets of functioning Sewage Treatment Plants (STPs) operated by Urban Local Bodies, and data from these STPs is being transmitted to the Andhra Pradesh Pollution Control Board (APPCB).

The Hon'ble NGT directed Municipal Commissioners of the remaining 9 ULBs to install the RTPMS at the inlets and outlets of STPs to ensure monitoring. APPCB has been directed to pursue the matter and file a report confirming that, all ULBs have complied with the installation requirement.

In this regard, the Hon'ble NGT directed APPCB to obtain the latest status report on the progress shown for the immediate installation of RTPMS, as addressed in the previous letters to the Special Chief Secretary, MA&UD Department, and the

Engineer-in-Chief, Public Health Department, Andhra Pradesh and also to furnish the status on adequacy in capacity of existing STPs, or of there is a requirement for additional STPs or augmentation of the existing facilities.

In view of the above, it is requested that the latest status on the action taken and progress on the issues related to the installation of RTPMS at STPs and the Construction of STPs in the remaining ULBs, adequacy of existing capacities of STPs, requirement of additional STPs or augmentation of existing facilities be submitted to the Board. The above said status report may kindly be furnished to the Board on or before 30.09.2025, to furnish the same to the Hon'ble NGT in compliance with Order dated 31.07.2025 in O.A.No. 40/2024 (SZ), **as the matter is posted for hearing before the Hon'ble NGT (SZ) on 16.10.2025.**

**S SRISARAVANAN, I.F.S**  
**MEMBER SECRETARY**

**Copy to:**

1. The Managing Director, Swachh Andhra Corporation, Vijayawada for information.
2. The Engineer-in-Chief, Public Health & Municipal Engineering Department (PHMED), Public Health, Flat No. 504&601, Garuda Enclave, Tadepalli, Guntur, Andhra Pradesh – 522501 for information and necessary action.

	<b>ANDHRA PRADESH POLLUTION CONTROL BOARD</b> <b>Paryavaran Bhavan, APIIC Colony Road,</b> <b>Gurunanak Colony, Autonagar, Vijayawada – 520 007</b>	
	Phone No: 0866-2436217 - <a href="http://pcb.ap.gov.in">http://pcb.ap.gov.in</a>	

**Lr. No. APPCB/Soil/O.A. No.40/2024/2026- APPCB**

**01-03-2026**

To  
 Engineer-In-Chief,  
 Public Health & Municipal Engineering Department,  
 504 & 601, Garuda Enclave,  
 Tadepalli, Guntur District,  
 Andhra Pradesh - 522 501.  
 Phone No- 08645797152  
 E-Mail: enc-pubhealth@gov.in

Sir,

**Sub:** APPCB –HO- Soil Division- Hon'ble NGT(SZ) matter in O.A 40 of 2024- Information pertaining to Sewage generation, STP capacity, utilization adequacy, Gap analysis, action plan & latest RTPMS Connectivity of 15 ULB's - Requested- Reg.

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 2. Hon'ble NGT(SZ) order dt.20.01.2026 in O.A 40 of 2024.  
 3. Letter dt.20.02.2025 from CDMA and ENC - PHMED, furnishing status of Real time monitoring system for liquid waste generated by ULB's.

\*\*\*\*\*

I invite your attention to reference 1<sup>st</sup> and 2<sup>nd</sup> cited above, pertaining to the Hon'ble NGT(SZ) orders in the matter in O.A of 2024.

It is informed that APPCB on 30.07.2025 submitted its report to Hon'ble NGT in the matter of O.A No.40/2024 based on communication received from CDMA & PHMED departments on 20.02.2025, vide ref. 3rd cited. The Hon'ble NGT observed that only 6 of 15 ULB's have installed RTPMS, and the data is being transmitted to the APPCB.

The Hon'ble NGT heard the matter of O.A 40 of 2024, issued orders dt.31.07.2025 and directed as follows:

.....

***2. The Municipal Commissioners of the remaining 9 ULBs have been directed to install the RTPMS. The Andhra Pradesh Pollution Control Board is directed to pursue the matter and file a follow-up report confirming that all ULBs have complied with the installation requirement.***

***3. The APPCB shall also include in its report whether the existing STPs are adequate in capacity, or if there is a requirement for additional STPs or augmentation of the existing facilities.***

Further, The Hon'ble NGT(SZ) vide order dt.20.01.2026 in the matter of O.A 40 of 2024 directed APPCB ***to file an action taken report detailing the total generation of waste, the capacity of the existing STPs and their adequacy, gap analysis, and the action plan to address the same.***

The APPCB had earlier addressed letters dt.15.09.2025, to Special Chief secretary, MA&UD, Commissioner & Director of Municipal Administration, Engineer-in-chief, Public Health Department requesting to provide latest information pertaining to RTPMS provisions made at inlet & outlets in other STPs and its connectivity to APPCB website along with the adequacy status of all the STPs and Gaps analysis on sewage generation in Urban Local Bodies (ULBs) and requirement of STPs to be provided in ULBs.

In continuation to the above, it is again requested to furnish the following information by **07.03.2026** to enable timely submission of the report to the Hon'ble NGT, as the matter in **O.A. No. 40 of 2024** is scheduled for hearing before the Hon'ble NGT, Principle Bench on **25.03.2026**.

1. As per the data available with the board, a tentative adequacy analysis is prepared (Annexure attached), it is therefore requested to provide:
  - i. Total **sewage generation, current STP's capacity, utilization, adequacy, Gap analysis of 15 ULB's.**
  - ii. Provide **Action plan implemented/proposed to be implemented** to address the gap in current sewage treatment.
2. **Latest status of RTPMS connectivity of 15 ULB's.**

**This may be treated as most urgent and important.**

**S SRISARAVANAN, I.F.S  
MEMBER SECRETARY**



**Lr. No. APPCB-11026/1/2024-TEC-MSW-APPCB/2024- 15-09-2025**

To

The Engineer-in-Chief,  
 Public Health & Municipal Engineering Department (PHMED),  
 Public Health, Flat No. 504&601, Garuda Enclave,  
 Tadepalli, Guntur, Andhra Pradesh – 522501.

Sir/Madam,

Sub: APPCB – Hon'ble NGT, Chennai (SZ) orders dated 31.07.2025 issued in  
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Ref : 1. Member Secretary APPCB, Lr. No. APPCB/HO/Soil/STPs-2023, dt.  
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It is informed that, the Board vide ref 2nd cited, has filed its report in O.A. No.  
 40/2024 (SZ).

The Hon'ble NGT while issuing orders dt.31.07.2025 in O.A.No.40 of 2024 (SZ)  
 has noted that only 6 out of 15 ULBs have installed Real Time Pollution Monitoring  
 Systems (RTPMS) at the inlets and outlets of functioning Sewage Treatment  
 Plants (STPs) operated by Urban Local Bodies, and data from these STPs is being  
 transmitted to the Andhra Pradesh Pollution Control Board (APPCB).

The Hon'ble NGT directed Municipal Commissioners of the remaining 9 ULBs to  
 install the RTPMS at the inlets and outlets of STPs to ensure monitoring. APPCB  
 has been directed to pursue the matter and file a report confirming that, all ULBs  
 have complied with the installation requirement.

In this regard, the Hon'ble NGT directed APPCB to obtain the latest status report

on the progress shown for the immediate installation of RTPMS, as addressed in the previous letters to the Special Chief Secretary, MA&UD Department, and the Engineer-in-Chief, Public Health Department, Andhra Pradesh and also to furnish the status on adequacy in capacity of existing STPs, or of there is a requirement for additional STPs or augmentation of the existing facilities.

In view of the above, it is requested that the latest status on the action taken and progress on the issues related to the installation of RTPMS at STPs and the Construction of STPs in the remaining ULBs, adequacy of existing capacities of STPs, requirement of additional STPs or augmentation of existing facilities be submitted to the Board. The above said status report may be provided to the Board on or before 30.09.2025, to furnish the same to the Hon'ble NGT in compliance with Order dated 31.07.2025 in O.A. No. 40/2024 (SZ), **as the matter is posted for hearing before the Hon'ble NGT (SZ) on 16.10.2025.**

**S SRISARAVANAN, I.F.S**  
**MEMBER SECRETARY**

**Copy submitted to:**

1. The Special Chief Secretary to the Government, Municipal Administration & Urban Development Dept., A.P. Secretariat, Velagapudi, Guntur District, for kind information and to issue necessary instructions.

**Copy to:**

1. Commissioner & Director Municipal Administration, Mangalagiri, Guntur District, for information and necessary action.
2. The Managing Director, Swachh Andhra Corporation, Vijayawada, for information.

**GOVERNMENT OF ANDHRA PRADESH  
PUBLIC HEALTH & MUNICIPAL ENGINEERING DEPARTMENT**

e-Mail :tappal-phe@ap.gov.in

<p><b>From</b> <b>M.Prabhakara Rao</b> B.Tech,F.I.E., Engineer-in-Chief (FAC), Public Health &amp; M.E Dept, 7<sup>th</sup> Floor, AP CRDA Project Office, Amaravathi, Guntur Dist – 522 237.</p>	<p><b>To</b> <b>The Member Secretary,</b> A.P.P.C.B, Paryavaran Bhavan, APIIC Colony Road, Gurunanak Colony Autonagar, Vijayawada - 520 007.</p>
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Lr. No.E3174567/ T1/ Plg/ N.G.T/ OA 40/2024/RTMS/2026/1 Date: 18-03-2026

**Sir,**

**Sub :-**P.H. & M.E. Dept. - O.A.No.40 of 2024 filed in Hon'ble NGT, Chennai (SZ) – Information pertaining to Sewage generation, STP Capacity, Utilization adequacy, Gap analysis, action plan & latest RTPMS Connectivity of 17 ULBs - Submitted - Reg.

**Ref :-**Lr. No. APPCB/Soil/OA No 40/2024/2026-APPCB Dated:01-03-2025 of Member Secretary, APPCB.

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Anent to the reference cited, the following information pertaining to Sewage generation, STP Capacity, Utilization adequacy, Gap analysis, action plan & latest RTPMS Connectivity of 17 ULBs is herewith submitted.

S.No	Description	Latest Status Report
1.	Total Sewage generation, current STP's capacity, utilization, adequacy and Gap analysis of 17 ULBs.	The details are enclosed in the Annexure-I.
2.	Action Plan implemented/proposed to be implemented to address the gap in current sewage treatment.	1) The Gap between Sewage Generation and Installation capacity of STPs is found as 219.43 MLD. 2) Out of 219.43 MLD Gap, 175.92 MLD will be addressed by completion of the STPs which are in progress and tender stage. 3) For addressing the balance gap of 43.51

		MLD in 6 ULBs, new STPs are being proposed under UIDF scheme.
3.	Latest status of RTPMS connectivity in 17 ULBs.	The details are enclosed in the Annexure-II.

The above information is herewith submitted for favour of information and taking further necessary action.

Encl: As above.

**Yours faithfully**  
**M.Prabhakara Rao**  
**Engineer-in-Chief (PH)(FAC)**

**ANNEXURE I**

**Details of Sewage generation, current STP's capacity, utilization, adequacy and Gap analysis of 17 ULBs.**

Sl. No.	District	ULB	Daily Water Supply (MLD)	Daily Sewage Generation (MLD)	Installed Capacity of STPs		Present utilization of STPs		Total Gap between Sewage Generation and Present utilization of STPs (MLD)	Gap in Installation (MLD)	STPs Proposed to address the Gap				Balance Gap in Installation after completion of STPs under Construction & Tender Stage	Remarks
					Nos	MLD	Nos	MLD			STPs under Construction		STPs in Tender Stage			
					7	8	9	10	11	12	Nos	MLD	Nos	MLD	17	
1	2	3	4	5	7	8	9	10	11	12	13	14	15	16	17	18
									(5-10)	(5-8)					(12-14-16)	
9	Palnadu	Narasaraopeta	22.00	17.60	1	15.55	1	10.50	7.10	2.05	0	0	0	0	2.05	Gap in Utilisation capacity of STPs is due to higher capacity for prospective requirement and certain gap in utilisation being addressed by driving for giving additional connections and providing UGD networks for the balance areas. The balance gap in installation will be addressed in UIDF
10	Prakasam	Ongole	40.69	32.55	1	15.00	1	15.00	17.55	17.55	1	15	0	0	2.55	Gap in Utilisation capacity of STPs is due to higher capacity for prospective requirement and certain gap in utilisation being addressed by driving for giving additional connections and providing UGD networks for the balance areas. The balance gap in installation will be addressed in UIDF
11	SPSR Nellore	Nellore	95.29	76.23	3	71.00	2	20.59	55.64	5.23	2	34	0	0	0.00	Gap in Utilisation capacity of STPs is due to higher capacity for prospective requirement and certain gap in utilisation being addressed by driving for giving additional connections and providing UGD networks for the balance areas
12	Tirupathi	Tirupati	69.50	55.61	2	55.00	2	52.50	3.11	0.61	1	25	0	0	0.00	Gap in Utilisation capacity of STPs is due to higher capacity for prospective requirement and certain gap in utilisation being addressed by driving for giving additional connections and providing UGD networks for the balance areas
13	Kadapa	Pulivendula	11.00	8.80	1	10.00	1	4.50	4.30	0.00	11	5.77	0	0	0.00	0.00
14	Kurnool	Kurnool	75.00	60.00	4	4.40	4	3.20	56.80	55.60	4	45.6	0	0	10.00	Gap in Utilisation capacity of STPs is due to higher capacity for prospective requirement and certain gap in utilisation being addressed by driving for giving additional connections and providing UGD networks for the balance areas. The balance gap in installation will be addressed in UIDF
15	Kurnool	Yemmiganur	10.95	8.76	1	19.80	1	2.00	6.76	0.00	0	0	0	0	0.00	0.00
16	Ananthapuramu	Tadipatri	8.00	6.40	2	11.50	2	5.40	1.00	0.00	0	0	0	0	0.00	0.00
17	Sri Sathyasai	Puttaparthi	2.55	2.04	4	3.50	2	2.04	0.00	0.00	0	0	0	0	0.00	0.00
<b>TOTAL</b>			<b>1028.72</b>	<b>822.58</b>	<b>54</b>	<b>621.95</b>	<b>50</b>	<b>477.98</b>	<b>345</b>	<b>219.43</b>	<b>29.00</b>	<b>284.47</b>	<b>7.00</b>	<b>46.68</b>	<b>43.51</b>	<b>0.00</b>

**ANNEXURE I**

**Details of Sewage generation, current STP's capacity, utilization, adequacy and Gap analysis of 17 ULBs.**

Sl. No.	District	ULB	Daily Water Supply (MLD)	Daily Sewage Generation (MLD)	Installed Capacity of STPs		Present utilization of STPs		Total Gap between Sewage Generation and Present utilization of STPs (MLD)	Gap in Installation (MLD)	STPs Proposed to address the Gap				Balance Gap in Installation after completion of STPs under Construction & Tender Stage	Remarks
					Nos	MLD	Nos	MLD			STPs under Construction		STPs in Tender Stage			
											Nos	MLD	Nos	MLD		
1	2	3	4	5	7	8	9	10	11	12	13	14	15	16	17	18
									(5-10)	(5-8)					(12-14-16)	
1	Visakhapatnam	GVMC	310.00	248.00	20	233.00	20	189.50	58.50	15.00	1	25	1	20	0.00	Gap in Utilisation capacity of STPs is due to higher capacity for prospective requirement and certain gap in utilisation being addressed by driving for giving additional connections and providing UGD networks for the balance areas
2	East Godavari	Rajamahendravaram	74.50	59.60	1	30.00	1	30.00	29.60	29.60	3	57.10	0	0	0.00	Gap in Utilisation capacity of STPs is due to higher capacity for prospective requirement and certain gap in utilisation being addressed by driving for giving additional connections and providing UGD networks for the balance areas
3	Eluru	Eluru	38.00	30.00	1	5.00	1	2.50	27.50	25.00	1	15	0	0	10.00	Gap in Utilisation capacity of STPs is due to higher capacity for prospective requirement and certain gap in utilisation being addressed by driving for giving additional connections and providing UGD networks for the balance areas. The balance gap in installation will be addressed in UIDF
4	West Godavari	Bhimavaram	27.14	21.71	1	5.00	0	0.00	21.71	16.71	0	0	0	0	16.71	Gap in Utilisation capacity of STPs is due to higher capacity for prospective requirement and certain gap in utilisation being addressed by driving for giving additional connections and providing UGD networks for the balance areas
5	NTR	Vijayawada	196.25	157.00	7	130.00	7	130.00	27.00	27.00	3	50	0	0	0.00	Gap in Utilisation capacity of STPs is due to higher capacity for prospective requirement and certain gap in utilisation being addressed by driving for giving additional connections and providing UGD networks for the balance areas
6	NTR	Kondapalli	6.25	5.00	2	2.80	2	2.80	2.20	2.20	0	0	0	0	2.20	Gap in Utilisation capacity of STPs is due to higher capacity for prospective requirement and certain gap in utilisation being addressed by driving for giving additional connections and providing UGD networks for the balance areas. The balance gap in installation will be addressed in UIDF
7	Guntur	Mangalagiri Tadepalli	24.00	19.20	2	0.40	2	0.40	18.80	18.80	0	0	6	26.68	0.00	Gap in Utilisation capacity of STPs is due to higher capacity for prospective requirement and certain gap in utilisation being addressed by driving for giving additional connections and providing UGD networks for the balance areas
8	Guntur	Tenali	17.60	14.08	1	10.00	1	7.05	7.03	4.08	2	12	0	0	0.00	Gap in Utilisation capacity of STPs is due to higher capacity for prospective requirement and certain gap in utilisation being addressed by driving for giving additional connections and providing UGD networks for the balance areas

Details of installation of RTMS for existing STPs -ANNEXURE-II													
S No	City / Town	Location of STP	No. of STPs	Installed Capacity of Existing STP (in MLD)	Operational capacity of STP (in MLD)	APPCB Analysis results at the Outlet of STP				Final discharge point of STP outlet (on land/Water body)	Designated Best Use Classification of water body	Performance of the STP	Remarks
						PH	TSS in mg/l	BOD in mg/l	Fecal coll MPN/ 100ml				
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	GVMC	Old town	1	38.00	36.00	7.34	10.42	13	4	Bay of bengal	Agriculture, Gardening and Industries.	satisfactory	Real Time Pollution Monitoring System installed and online monitoring completed and integrated with APPCB Dashboard
2		Appughar	1	25.00	24.00	7.39	10.12	14	8			satisfactory	Real Time Pollution Monitoring System installed and online monitoring completed and integrated with APPCB Dashboard
3		Mudasarlova	1	13.00	13.00	7.31	10.2	16	14			satisfactory	The ULB was directed to install the RTMS.
4		Narava	1	54.00	50.00	7.21	1.2	2	< 3			satisfactory	Real Time Pollution Monitoring System installed and online monitoring completed and to be integrated with APPCB Dashboard
5		Anakapalle	1	15.00	14.00	7.9	8.6	15	2			satisfactory	The ULB was directed to install the RTMS.
6		Madinabagh	1	2.00	2.00	7.3	9.5	17	80			satisfactory	The ULB was directed to install the RTMS.
7		Yathapalem	1	2.50	2.50	7.1	9.5	15	70			satisfactory	The ULB was directed to install the RTMS.
8		Sri Nagar	1	0.50	0.50	6.5	4	16.2	60			satisfactory	The ULB was directed to install the RTMS.
9	GVMC	Karnavani palem	1	5.00	0.00	0	0	0	0			satisfactory	The ULB was directed to install the RTMS.
10		Mantripalem	1	1.00	1.00	7.4	8.7	19	70			satisfactory	The ULB was directed to install the RTMS.
11		Aganampudi	1	6.00	6.00	7.4	7.8	18	60			satisfactory	The ULB was directed to install the RTMS.
12		Rathi Cheruvu	1	2.00	2.00	7.2	13	19	1			satisfactory	The ULB was directed to install the RTMS.
13		Kommadi / Madhurawada	1	4.00	4.00	7.5	8.5	25	0			satisfactory	The ULB was directed to install the RTMS.
14		Bakkannapalem	1	1.00	1.00	6.9	20	15	1			satisfactory	The ULB was directed to install the RTMS.
15		Marikavalasa	1	2.00	2.00	7.6	16.5	19	1			satisfactory	The ULB was directed to install the RTMS.
16		Vambay Colony	1	3.00	3.00	7.14	27	12	0			satisfactory	The ULB was directed to install the RTMS.

Details of installation of RTMS for existing STPs -ANNEXURE-II													
S No	City / Town	Location of STP	No. of STPs	Installed Capacity of Existing STP (in MLD)	Operational capacity of STP (in MLD)	APPCB Analysis results at the Outlet of STP				Final discharge point of STP outlet (on land/Water body)	Designated Best Use Classification of water body	Performance of the STP	Remarks
						PH	TSS in mg/l	BOD in mg/l	Fecal coll MPN/ 100ml				
1	2	3	4	5	6	7	8	9	10	11	12	13	14
17	GVMC	YSR Nagar	1	2.00	2.00	7.65	25.5	25	2			satisfactory	The ULB was directed to install the RTMS.
18		Boyapalem	1	1.00	1.00	7.5	16.5	18	0			satisfactory	The ULB was directed to install the RTMS.
19		Narava	1	54.00	25.00	7.21	1.2	2	< 3			satisfactory	The ULB was directed to install the RTMS.
20		Paradesipalem	1	2.00	0.50	7.14	13	25	1			satisfactory	
21	Rajamahendravaram	Hukumpeta	1	<b>30.00</b>	<b>30.00</b>	6.26	27.24	20.52		Awwa Drain where there is no usage of water by public.	Plantation and Greenery	Satisfactory	The APPCB has installed Real Time Pollution Monitoring System and online monitoring is commissioned and integrated to APPCB Dashboard
22	Eluru	Denduluru	1	5.00	<b>2.50</b>	7.95	9.5	9.29	220	Jalipudi Drain and open fields	Agriculture & Plantation	Satisfactory	The Equipment for Real Time Pollution Monitoring System installed recently and monitoring will be done shortly.
23	Bhimavaram	Near TIDCO Houses	1	5.00	<b>0.00</b>	-	-	-	-	Sullage discharged into the Yanamaduru drain, Gunupudi south drain and Rayalam drain where there is no usage of water by public	Agriculture & Plantation	Satisfactory	STP is under Trial run. Procurement of instruments for Real Time Pollution Monitoring System is in progress and will be installed shortly.
24		Ajith Singh Nagar-1	1	40.00	40.00	7.35	16	15	85			Satisfactory	The APPCB has installed Real Time Pollution Monitoring System and online monitoring is commissioned and integrated to APPCB Dashboard
25		Ajith Singh Nagar-2	1	20.00	20.00	7.31	17	18	73			Satisfactory	The RTPMS has been installed by R3 Automation under AMRUT 2.0 - Commissioning is under process
26		Ramalingeswar Nagar-1	1	20.00	20.00	7.26	10	13	63			Satisfactory	The APPCB has installed Real Time Pollution Monitoring System and online monitoring is commissioned and integrated to APPCB Dashboard

Details of installation of RTMS for existing STPs -ANNEXURE-II													
S No	City / Town	Location of STP	No. of STPs	Installed Capacity of Existing STP (in MLD)	Operational capacity of STP (in MLD)	APPCB Analysis results at the Outlet of STP				Final discharge point of STP outlet (on land/Water body)	Designated Best Use Classification of water body	Performance of the STP	Remarks
						PH	TSS in mg/l	BOD in mg/l	Fecal coll MPN/ 100ml				
1	2	3	4	5	6	7	8	9	10	11	12	13	14
27	Vijayawada	Ramalingeswar Nagar-2	1	10.00	10.00	7.29	18	19	82	Downstream of Bandar Canal Drain, Eluru Canal, Ryves Canal and Krishna river	Agriculture.	Satisfactory	The APPCB has installed Real Time Pollution Monitoring System and online monitoring is commissioned and integrated to APPCB Dashboard
28		Autonagar - 1	1	10.00	10.00	7.41	20	19	92			Satisfactory	The RTMs has been installed by R3 Automation under AMRUT 2.0 - Commissioning is under process
29		Autonagar - 2	1	10.00	10.00	7.35	12	14	74			Satisfactory	The RTMs has been installed by R3 Automation under AMRUT 2.0 - Commissioning is under process
30		Jakkampudi	1	20.00	20.00	7.2	16	15	71			Satisfactory	The RTMs has been installed by R3 Automation under AMRUT 2.0 - Commissioning is under process
31	Kondapalli	Security Colony	1	0.80	0.80	7.45	4.25	5.5	75	Sullage being discharged into Budameru drain/Vedineellu drain	Agriculture	Satisfactory	The ULB was directed to install the RTMS.
32		Security Colony	1	2.00	2.00	7.25	4.72	7.2	82			Satisfactory	
33	Tadepalli	Mahanadu-1	1	0.20	0.20	7.03	14	12	70	Drainage canal via tenali road , via chinna kakani and Kaja	Agriculture		The ULB was directed to install the RTMS.
34		Mahanadu-2	1	0.20	0.20	7.06	12	10	75			Satisfactory	
35	Tenali	Tenali	1	10.00	7.05	7.2	7.6	7.06	82	Out of 14.08 MLD of Sullage generated, 7.55 MLD is being treated and discharged into the Jampani open fields and the balance 6.53 MLD is being discharged into Sangam Jagarlamudi major drain, ensuring that there is no downstream usage of the water.	Agriculture	Satisfactory	Real Time Monitoring Equipment installed. The Quality parameters are being done in 3rd Party Laboratory. Extension of consent to operation by PCB is awaited for integration to Dashboard.

Details of installation of RTMS for existing STPs -ANNEXURE-II													
S No	City / Town	Location of STP	No. of STPs	Installed Capacity of Existing STP (in MLD)	Operational capacity of STP (in MLD)	APPCB Analysis results at the Outlet of STP				Final discharge point of STP outlet (on land/Water body)	Designated Best Use Classification of water body	Performance of the STP	Remarks
						PH	TSS in mg/l	BOD in mg/l	Fecal coll MPN/100ml				
1	2	3	4	5	6	7	8	9	10	11	12	13	14
36	Narsaraopeta	CPT Road	1	15.55	10.50	7.41	6	9.3	-	sewage generated from individual house holds is being preliminarily treated through House Hold septic tanks and the resulting grey water flowing in the drains will be diverted to proposed STPs in the same timelines of STPs	Gardening	Satisfactory	Online quantity analyser has been installed. Quality parameters are being done in Plant Laboratory. Installation of RTMS is proposed will be installed soon and is to be integrated with APPCB.
37	Ongole	Koppolu	1	15.00	15.00	7.33	7.95	7.21	63	Out of 27.28 MLD of sullage generated, 15 MLD is being treated and discharged into Pothuraju Kaluva and the balance 12.28 MLD is being discharged into Nallavagu where there is no usage of water at down stream side	Divider Plantation	Satisfactory	Real Time Pollution Monitoring System installed and online monitoring completed and integrated with APPCB Dashboard
38	Nellore	Janardhan Reddy Colony	1	5.00	1.59	7.05	7.1	7.3	80	Kothakaluva link road(Gurrapudekka kaluva)	Agriculture	Satisfactory	The APPCB has installed Real Time Pollution Monitoring System is installed at river point and online monitoring is commissioned and integrated to APPCB Dashboard
39		Allipuram	1	55.00	19.00	7.21	6.9	7.8	82				The APPCB has installed Real Time Pollution Monitoring System and online monitoring is commissioned and integrated to APPCB Dashboard
40		Drivers Colony	1	11.00	0.00								The ULB was directed to install the RTMS.
41	Tirupathi	Thukivakam	1	50.00	48.08	6.8	9	8	80	Sullage is discharged into the Challa Kaluva, where there is no usage downstream, and into dry lands where the water naturally dries up.	Industry and agriculture	Satisfactory	The ULB was directed to install the RTMS.
42	Tirupathi	Vinayaksagar	1	5.00	4.42	7.63	9	10	95				
43	Pulivendula	Rotarypuram	1	10.00	4.50	6.8	3.55	6.11	45	Presently, Sullage is discharged into garundala Outfall Drain where there is no usage of water at down stream side	Parks	Satisfactory	The APPCB has installed Real Time Pollution Monitoring System is installed at river point and online monitoring is commissioned and integrated to APPCB Dashboard
44	Kurnool	Jammichettu	1	0.80	0.40					Sullage water from all 13 drains is presently being discharged into Mining Land fills, Porous Soils and open areas away from households where there is no usage of water by public	Parks and Central medians	Satisfactory	The APPCB authorities has informed that the RTMS has already installed near Devamada village down stream to KMC limits.
45		Sankal Bagh	1	0.80	0.40	7.58	19	7.4	-				
46		Tungabhadra Pump House	1	0.80	0.40								

Details of installation of RTMS for existing STPs -ANNEXURE-II													
S No	City / Town	Location of STP	No. of STPs	Installed Capacity of Existing STP (in MLD)	Operational capacity of STP (in MLD)	APPCB Analysis results at the Outlet of STP				Final discharge point of STP outlet (on land/Water body)	Designated Best Use Classification of water body	Performance of the STP	Remarks
						PH	TSS in mg/l	BOD in mg/l	Fecal coll MPN/ 100ml				
1	2	3	4	5	6	7	8	9	10	11	12	13	14
47		Kurnool	1	2.00	2.00	7.98	9.09	8.72		usage of water by public			The ULB was directed to install the RTMS equipment.
48	Yemmiganuru	Soganur road	1	19.80	2.00					At present, the Sullage is being discharged into the soganur dry land and being dried up Partial flow of Sullage is flowing towards soagnur vaagu and ensured that there is no usage of water by public	Agriculture	Satisfactory	The ULB was directed to install the RTMS equipment.
49	Tadipatri	Gannevaripalle	1	3.50	0.40	7.57	44	10		1)The town is covered with UGD network with proper treatment facility through two STPs of capacities 8 MLD and 3.50 MLD. The treated Sullage is being discharged into Sajjaladinne Vaagu where the water the flowing water is being used for agriculture purpose only. 2) However, a minimum Sullage of 0.38 MLD from all five drains is also being discharged into Sajjaladinne Vaagu.	Agriculture	Satisfactory	The ULB was directed to install the RTMS equipment.
50		Gannevaripalle	1	8.00	5.00	7.23	57	14				Satisfactory	
51	Puttaparthi	Sai Nagar	1	0.50	0.50	7.01	16	34	-	Grass Cultivation by Sri Satya sai Central trust Gokulam and agriculture.	Satisfactory	The ULB was directed to install the RTMS equipment.	
52		Gokulam	1	0.50	0.00	7.08	65	25	-				
53		Prasanthi Gram	1	0.50	0.00	-	-	-	-				
54		Oxidation Pond	1	2.00	1.54	7.08	65	25	-				
<b>17 ULBs</b>			<b>54</b>	<b>621.95 mld</b>	<b>477.98 mld</b>								

**GOVERNMENT OF ANDHRA PRADESH  
PUBLIC HEALTH & MUNICIPAL ENGINEERING DEPARTMENT**

e-Mail :tappal-phe@ap.gov.in

<p><b>From</b> <b>M.Prabhakara Rao</b> B.Tech,F.I.E, Engineer-in-Chief (FAC), Public Health &amp; M.E Dept, 7<sup>th</sup> Floor, AP CRDA Project Office, Amaravathi, Guntur Dist – 522 237.</p>	<p><b>To</b> <b>The Municipal Commissioners,</b> Greater Visakhapatnam Municipal Corporation, Vijayawada Municipal Corporation, Tirupati Municipal Corporation, Eluru Municipal Corporation, Kurnool Municipal Corporation, Mangalagiri- Tadepalli Municipal Corporation, Tenali, Bhimavaram, Puttaparthi, Tadipatri, Narsaraopeta, Nellore, Kondapalli &amp; Yemmiganuru Municipalities.</p>
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Lr. No.E 3174567/ T1/ Plg/ N.G.T/ OA 40/2024/RTMS/2026/2 Date: #ApprovedDate#

Sir/Madam,

**Sub :-** P.H. & M.E. Dept. - O.A.No.40 of 2024 filed in Hon'ble NGT, Chennai (SZ) – Information pertaining to latest RTPMS Connectivity of 15 ULBs - Submitted - Reg.

**Ref :-**

1. T/o Lr. No.673/T1/ Plg/ N.G.T/OA 606/2018/2024/2 Date: 04/07/2024.
2. Lr. No. APPCB/Soil/OA No 40/2024/2026-APPCB Dated:01-03-2025 of Member Secretary, APPCB.

\*\* \*\* \*

In the reference 1<sup>st</sup> cited, it was directed to install the RTPMS for the existing Sewerage Treatment Plants (STPs) i.e., at inlets & Outlets points to track the effluent parameters with online connectivity to the websites of Central Pollution Control Board, New Delhi and A.P. Pollution Control Board, Vijayawada, based on the directions of Hon'ble NGT. But so far, the systems were not yet installed.

Further, vide reference 2<sup>nd</sup> cited the Hon'ble NGT in the OA No 40/2024 Dt:31-07-2024 has directed to install the RTPMS for the existing STPs in the 14 Municipal Corporations/Municipalities with immediate effect.

In view of the above the commissioners of above mentioned fourteen (14) Municipal Corporations/Municipalities are once again requested to install the RTPMS to the existing STPS immediately as per the directions of the Hon'ble NGT.

**THIS MUST BE TREATED AS TOP PRIORITY**

Encl: As above.

**Yours faithfully**  
#ApprovedByName#  
#ApprovedByDesignation#(FAC)

Copy to the SEs (PH) ,EEs (PH) and DPHEOs with similar instructions and peruse with the commissioners concerned for installation of RTPMS.

**Item No.05:-**

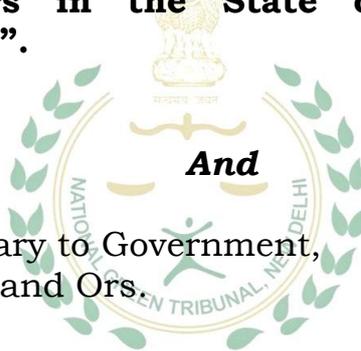
**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

[Through Physical Hearing (Hybrid Option)]

**Original Application No.40 of 2024 (SZ)**

IN THE MATTER OF:

Tribunal on its own motion **SUO MOTU**  
based on the News Item in Eenadu  
Newspaper, dated 25.01.2024, "**Liquid  
Wastes have been discharged into  
different Rivers in the State of  
Andhra Pradesh**".



The Chief Secretary to Government,  
Andhra Pradesh and Ors.

...Respondent(s)

**Date of hearing: 20.01.2026.**

**CORAM:**

**HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER**

**HON'BLE DR. PRASHANT GARGAVA, EXPERT MEMBER**

For Applicant(s): Suo Motu.

For Respondent(s): Mr. K. Ravindranath for R1 to R5.

## **ORDER**

1. Mr. K. Ravindranath, learned counsel appearing for the Andhra Pradesh Pollution Control Board (APPCB), submitted that this Tribunal, by order dated 31.07.2025, had directed as follows:

“2. ... .. The Andhra Pradesh Pollution Control Board is directed to pursue the matter and file a follow-up report confirming that all ULBs have complied with the

3. The APPCB shall also include in its report whether the existing STPs are adequate in capacity, or if there is a requirement for additional STPs or augmentation of the existing facilities.”

2. The learned counsel further submitted that, in compliance with the aforesaid order, the APPCB filed its report yesterday. However, the same is not before us.

3. The learned counsel appearing for the APPCB is directed to verify the same and ensure that the report has reached the record.

4. The APPCB is directed to file an action taken report detailing the total generation of waste, the capacity of the existing STPs and their adequacy, gap analysis, and the action plan to address the same.

5. Let the action taken report of the APPCB be filed within three weeks.

6. List the matter on **25.03.2026**.

**Sd/-**  
**Justice Sheo Kumar Singh, JM**

**Sd/-**  
**Dr. Prashant Gargava, EM**

**O.A. No.40/2024(SZ),**  
**20<sup>th</sup> January, 2026. Mn.**

